

**INCOME TAX APPELLATE TRIBUNAL  
MUMBAI 'J' BENCH, MUMBAI**

**[Coram: Pramod Kumar (Vice President)  
And Amarjit Singh(Judicial Member)]**

ITA No. 1812/Mum/2014  
ITA Nos. 5254 & 2082/Mum/2016  
Assessment Years: 2009-10, 2010-11 & 2011-12

**Yahoo India Private Ltd.,** ..... **Appellant**  
*Building 12, 6<sup>th</sup> Floor, Solitaire Corporate Park,  
Guru Harjovindji Marg, Andheri (W), Mumbai 400093  
[PAN: AAACY1252B]*

**Vs.**

**Assistant Commissioner of Income Tax, Circle- 11(3)(2)  
Mumbai.** ..... **Respondent**

**Appearances:**

**Amulya K.** *for the appellant*

**Vatsalya Saxena** *for the respondent*

Date of concluding the hearing : June 15, 2021  
Date of pronouncement : August 31, 2021

**O R D E R**

**Per Pramod Kumar, VP:-**

1. The assessee has moved petition seeking withdrawal of these appeal and the assessee has also filed Form Nos. 1, 2, & 3, on the ground that the matter is settled under Vivad Se Vishwas Scheme 2020.

2. Learned Departmental Representative does not oppose the prayer so made by the assessee.

3. There is no dispute that once the matter is resolved under Vivad Se Vishwas Scheme 2020, the related appeals are required to be withdrawn.

4. In view of the above position, as also bearing in mind entirety of the case, we deem it fit and proper to dismiss these appeals as withdrawn.

5. In the result, the appeals are dismissed as withdrawn. Pronounced in the open court today on the 31<sup>st</sup> day of August 2021.

Sd/-  
**Amarjit Singh**  
(Judicial Member)

Sd/-  
**Pramod Kumar**  
(Vice President)

**Mumbai, dated the 31<sup>st</sup> day of August 2021.**

*Copies to:*

(1)	<i>The Applicant</i>	(2)	<i>The respondent</i>
(3)	<i>CIT</i>	(4)	<i>CIT(A)</i>
(5)	<i>DR</i>	(6)	<i>Guard File</i>

*By order*

*Assistant Registrar  
Income Tax Appellate Tribunal  
Mumbai benches, Mumbai*

Sr. No	Description	Date	Initial
1.	Draft dictated	No	
2	Draft placed before Author on		
3	Draft proposed & Placed before the Hon'ble President		
4	Draft discussed/approved by Hon'ble President		
5	Approved draft comes to the Sr PS		
6	Kept for pronouncement on		
7	File sent to the Bench Clerk		
8	Date on which file goes to the Head Clerk		
9	Date on which file goes to the AR		
10	Date of dispatch		